

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218

Company Appeal-247/252/2022

IN THE MATTER OF:

Worldwide Realtors Pvt. Ltd.

...

Applicant/Petitioner

Versus

RoC

...

Respondent

Under Section: 252 (3)

Order delivered on 09.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 07.06.2024.

**Sd/-
(COURT OFFICER)**